

Title: Need to accord sanction for construction of dams on Bah and Sagar rivers in Vidisha district of Madhya Pradesh.

15.00 hrs.

(vii) Need to accord sanction for construction of dams

On Bah and Sagar rivers in Vidisha district of Madhya Pradesh

श्री शिवराज सिंह चौहान(विदिशा) : महोदय, मध्य प्रदेश के विदिशा जिले की वाह एवं सगड़ नदियों पर बांध बनाने का प्रकरण केन्द्र सरकार के वन एवं पर्यावरण विभाग के पास स्वीकृति के लिए लम्बित पड़ा है। इन दोनों नदियों पर बांध बनने से विदिशा जिले की हजारों हेक्टेयर भूमि सिंचित होगी, कृषि उत्पादन कई गुना ज्यादा बढ़ जाएगा और किसानों की आर्थिक स्थिति सुधर जाएगी। इन बांधों के निर्माण हेतु काफी राशि खर्च भी की जा चुकी है। केन्द्र सरकार के वन एवं पर्यावरण विभाग से आग्रह है कि वह वाह एवं सगड़ नदी पर बांध बनाने की परियोजना को अविलम्ब स्वीकृति दें।

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MR. CHAIRMAN : I have to make an announcement. We have 40 speakers listed to speak on the Motion of Thanks on President's Address and we have five hours and two minutes left over. The Government has requested that they would like to conclude the discussion today so that the Prime Minister could reply tomorrow. Therefore, if the House is agreeable, we would have to sit late and also try to be brief so that as many Members as possible can speak.

SHRI SATYAVRAT CHATURVEDI (KHAJURAHO): Madam, there are so many hon. Members who want to speak. If we conclude the discussion today, they will not be able to express their views.

MR. CHAIRMAN: That is the point.

SHRI SATYAVRAT CHATURVEDI : It is a very important Motion where the hon. Members get an opportunity to speak on various very important issues which they would like to raise. Therefore, I would request, and I suppose the hon. Members would agree with me, that the time for discussion should be extended for another day and if the Prime Minister has to reply tomorrow, the reply could come at the end of the day.

श्री प्रमुनाथ सिंह (महाराजगंज, बिहार) : समय कम है तो अगले सत्र के लिए कर दीजिए।

PROF. A.K. PREMAJAM (BADAGARA): The Members who spoke earlier had more time to speak and the Members who are going to speak now will have less time. So, it is a discrimination.

MR. CHAIRMAN: Anyway, I have just made the announcement. If we do not conclude the discussion today, I suppose that we will have to see what has to be done.

SHRI ALI MOHD. NAIK (ANANTNAG): Madam, Members of Parliament of National Conference should also be allowed to speak on the Motion of Thanks.

MR. CHAIRMAN: All the names have been listed. We will call the Members now. I was only doing Matters under Rule 377 up to now.

We are now coming to the Motion of Thanks on the President's Address.

SHRI S. BANGARAPPA (SHIMOGA): Since the BAC is meeting now, it is better that our feelings are conveyed to the BAC and to the hon. Speaker also so that they can take a decision to extend the time till tomorrow evening, including the reply of the Prime Minister.

MR. CHAIRMAN: We can request the hon. Member Shri P.H. Pandiyan, who is going to attend the meeting of the BAC, to please convey the sentiments of the House.

SHRI S. BANGARAPPA: Shri P.H. Pandiyan, we are requesting the BAC through you.